

F.No. 01(03)/Roster/CESTAT/2024/Part - II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.10.2024

**ORDER NO. 140 of 2024**

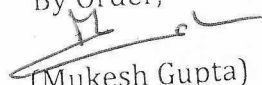
Hon'ble President is pleased to partially modify roster order no. 122 of 2024 and also order the sitting commencing from **04.11.2024** to **24.12.2024** for **CESTAT, Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Mr. Ashok Jindal, Hon'ble Member (Judicial) and	Excise Division Bench
04.11.2024 to	Mr. Rajeev Tandon, Hon'ble Member (Technical)	matters
24.12.2024	Mr. R. Muralidhar, Hon'ble Member (Judicial) and	Service Tax and Customs
	Mr. K. Anpazhakan, Hon'ble Member (Technical)	Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. The roster is subject to holidays/ vacations as declared in the calendar for 2024.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-  
SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar